

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA)** : (a) No decision has been taken by Government on this question as yet.

(b) and (c). Do not arise.

#### High Price of Vanaspati Ghee

**\*246. SHRI MADHU LIMAYE** : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the acute shortage of Vanaspati Ghee and the high prices which prevail ;

(b) how many price increases were legally granted by the Government to the manufacturers since the 1st January, 1970;

(c) whether any other increase was granted recently to these manufacturers; and

(d) if so, the reasons for showing such favours to the Vanaspati Ghee manufacturers ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE)** : (a) No reports of acute shortage or unduly high prices of Vanaspati have been received by Government recently.

(b) and (c). Vanaspati prices have been revised four times since 1st January 1970, *i.e.* on 23.1.1970, 8.2.1970, 18.3-1970, and 23-6-70

(d) Vanaspati prices notified under the Vegetable Oil Products Control Order 1947 are determined with reference to the prices of indigenous raw oils and the issue price and level of usage of the cheaper imported soyabean oil permitted for its manufacture. As prices of indigenous oils fluctuate and the level of usage of soyabean oil is changed according to its availability, vanaspati prices are revised from time to time keeping in view the factors mentioned above and not to show any favour to the vanaspati manufacturers.

#### Cut Imposed by Ceylon on Import of Hindi and Tamil Films

**\*247. SHRI ESWARA REDDY** :  
**SHRI LATAFAT ALI KHAN** :  
**SHRI P. C. ADICHAN** :  
**SHRI H. N. MUKERJEE** :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to State :

(a) whether the Chairman of the Indian Films Corporation had recently held discussions at Colombo with the Ceylonese Government regarding the latter's decision to impose a 25 per cent cut on the import of Hindi and Tamil Films; and

(b) if so, the outcome of the discussions ?

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL)** : (a) and (b). It is understood that the Chairman of the Indian Motion Pictures Export Corporation visited Colombo early in July 1970 in connection with the Corporation's business in Ceylon. It is not known whether he discussed the question of any cut imposed on Indian films.

Government have seen press reports to the effect that the import allocation for Hindi and Tamil films have been reduced. The matter is being pursued through diplomatic channels.

#### Demurrage Charges on Foodgrain Shipments

**\*248. SHRI SHIV KUMAR SHASTRI** : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that large sums of money are paid by Government as demurrage charges every year on the food-grain shipments;

(b) if so, the total amount of demurrage paid during the last three years, year-wise;

(c) whether it is also a fact that 90 per cent of the demurrage paid was owing